

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

238(ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018**

**NAME OF THE COMPANY: Devarata Dasa @ Dwight Gray Gibbs & Ors. Vs. Gopal Fabrics Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241/242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner: Mr. Sanjay Mishra & Mr. Nitesh Singh, Advocates

For the Respondent: Mr. Rahul Singh Chauhan, Mr. Swami Dharmendra, for R-1,2,3 & 5.

**ORDER**

Mr. Rahul Singh Chauhan, Ld. Counsel had put in appearance for Respondent No.5 on the last date of hearing. Today he submits that he is putting in his appearance of Respondents No.2 & 3.

We direct the Ld. Counsel for put in appearance on behalf of Respondent No.1 company as he is representing the current Directors of the company. Reply stated to have been filed on behalf of Respondent No.5 is adopted by the other Respondents.

*-S-d-11*

**(Deepa Krishan)**  
**Member (T)**

*-S-d-11*

**(Ina Malhotra)**  
**Member (J)**